Shri Raj Bahadur: We have not to pay any amount of remuneration as such. But they sha'l be entitled to draw certain allowances, lodging expenses etc. according to the terms.

Shri Syed Ahmed: What are the terms, Sir?

Shri Raj Bahadur: Their salary etc. and passage will be paid for by the U.K. Government and we shall have to pay for their lodging and allowances according to the rates allowed to first-class officers.

Shri S. N. Das: May I know, Sir. whether the mechanisation of these services will bring about any unemployment, and if so, to what extent?

Shri Raj Bahadur: Sir, it is too early to predict that.

Shri Muniswamy: May 1 know, Sir whether this mechanisation will cause any unemployment?

Mr. Deputy-Speaker: The same question was put.

ITTE CULTIVATION IN ANDHRA

- *2159. Shri Muniswamy: (a) Will the Minister of Food and Agriculture be pieased to state whether it is a fact that instructions were given by the Central Government to the cultivators in the proposed Andhra State to convert their groundnut farms into jute farms? jute farms?
- (b) Was a memorandum submitted by the Andhra State Jute Traders' Committee to the Central Government?
- (c) What action was taken on that memorandum?

The Minister of Agriculture JDr. P. S. Deshmukh); (a) No.

- (b) No.
- (c' Does not arise.

REPRESENTATIONS FROM P. & T. EMPLOYEES

- *2157. Shri Muniswamy: (a) Will the Minister of Communications be pleased to state whether Government propose to grant educational conces-sions to the children and concessions to the children of Posts and Telegraphs staff on the lines granted by the Madras Government for their employees?
- (b) Is it the intention of the Government to classify Mathurai, Tiruchirappalli and Coimbatore as 'B' grade cities in view of their industrial importance and high cost of living?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No.

(b) No.

HOUSE RENT ALLOWANCE TO RAILWAY STAFF

- *2158. Shri S. V. Ramaswamy: Will the Minister of Railways be pleased to state whether it is a fact that the policy of Government is togrant house rent allowance to Railway staff living contiguous to municipali-
- (b) Is the policy followed in the-case of railway staff living near all municipalities or is it based on the size of population of each municipality or on any other consideration?
- (c) Has the Railway staff at Salem junction been granted house rent allowance accordingly?

The Deputy Minister of Ranways and transport (Shri Alagesan): (a) and (b). The policy of Government is to grant house rent allowance to staff whose place of work is located in Municipalities, Notified Areas and Cantingments having a staff when the staff when the staff was a staff when the staff was a staff when the staff was a staff with the staff was a staff was Cantonments having a population of substantially more than one lakh and in Municipalities, Notified Areas or Cantonments contiguous to these-irrespective of the size of the populato thesetion in the latter.

(c) Yes; as a special case from 1-10-1952.

NORWEGIAN FINANCIAL AID PROGRAMME

- *2160. Shri Jethalal Joshi: (a) Will the Minister of Food and Agriculture be pleased to state whether the Norwegian Financial Aid Programme has commenced in Travancore-Cochin?
- (b) What is the estimate of the expenses of the Programme?
- (c) How much financial aid is expected from Norway?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

- (b) Rs. 37.6 lakhs for the year 1953-54.
- (c) A sum of Rs. 27 lakhs has been allocated by the Norwegian Govern-ment for the community project for fishery development in Travancore-Cochin State during the year 1953-54.

Shri Jethalal Joshi: What are the items of the programme, and how long will it take to complete?

Dr. P. S. Deshmukh: The first step to be taken so far as the implementation of the project will be to provide as many motors as possible for

installation in the local fishing boats which number about 400. Then the repair facilities will be made available. Then new types of nets will be provided, and fishing crafts and shore installations for managing the fishing operations will be set up. Efforts will also be made to provide supplementary employment to fishermen. Other steps include the setting up of ice-producing plant and insulated sheds for short-term storage of ice, provision of insulated vans and motor crafts for transporting fresh fish and machinery for the extraction of fish oil. Steps will also be taken for improvement of health and sanitary conditions of the fishermen in the project area.

Shri Jethalal Joshi: May I know whether Government is going to supplement this aid by financial help, and if so, how much?

Dr. P. S. Deshmukh: The Govern-ment of India's share in this whole project is Rs. 10.6 lakhs.

Shrimati Tarkeshwari Sinha: May I know. Sir, the total amount of aid that has been sanctioned by the Norwegian Parliament for giving aid to India?

Dr. P. S. Deshmukh: In the original agreement it was 10 million Kroners which amounts to Rs. 67 lakhs.

Shri T. S. A. Chettiar: Is the aid received in cash or in kind by way of motors, nets and other things

Dr. P. S. Deshmukh: In most cases, it is the equipment that we get. It is in the shape of material.

Shri Dabhi: Will this aid be in the form of gift or loan?

Dr. P. S. Deshmukh: They are all gifts

Shri V. P. Nayar: May I know whether the programme includes any work for the exploitation of the "Wadge-Bank" off the coast of Travancore-Cochin?

Dr. P. S. Deshmukh: I do not know what the hon. Member means.

Shri V. P. Nayar: May I know whether the hon Minister knows that the "Wadge-Bank" is one of the richest fishing grounds?

Dr. P. S. Deshmukh: I would request him to find out from the Agreement, Sir.

Shri S. C. Samanta: May I know, Sir, whether this aid programme is to be extended to any other place in

Dr. P. S. Deshmukh: For the present it is confined to Travancore-

Shri Jethalal Joshi: May I know whether this aid was asked for by us or has it come from Norway of its own volition?

Dr. P. S. Deshmukh: Most of these aids are coming of their own volition. We have not asked for them.

MATCH-WOOD PLANTATIONS SCHEMES

*2161. Shri K. C. Sodhia: (a) Will the Minister of Food and Agriculture be pleased to state the present posi-tion of the match-wood plantations scheme?

(b) Since how long is this scheme being worked out?

(c) What has been the total expenditure on the scheme since its inception?

(d) What measure of success has been achieved?

(e) How long will the scheme continue?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) to (e). A statement giving the requisite information is placed on the Table of the House. [See Appendix XII. annexure No. 3]

Shri K. C. Sodhia: What was the acreage under plantation last year, and what is it going to be this year? was the

Dr. P. S. Deshmukh: There certain details given in the statement. I have no information beyond what is stated there.

Shri Dabhi: May I know where these plantations are situate?

Dr. P. S. Deshmukh: I could not say, Sir.

Shri K. G. Deshmukh: In what part of India is this matchwood plantation going on?

Deputy-Speaker: The same thing was asked by the other hon. Member.

Dr. P. S. Deshmukh: It is going on in U.P., Assam, Travancore-Cochin and Madras.

Shri K. C. Sodhia: How much of this wood has to be imported? Do we import anything?

Dr. P. S. Deshmukh: That would be for the Commerce Minister to say.